

Central Administrative Tribunal Lucknow Bench Lucknow

**Contempt Petition No. 25/2009
In Original Application No. 31/2001**

Lucknow, this the 23rd day of July, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Hardhan Murmur,
Aged about 52 years,
Son of Sri Jetha Murmur,
Resident of Quarter No.
38-Ga, Type-III, Diesel Colony (Multi Story),
Alambagh, Lucknow.

Applicant.

By Advocate Sri Praveen Kumar

Versus

1. Shri Chahte Ram
Divisional Railway Manager,
Northern Railway,
Hazratganj, Lucknow.
2. Sri Manish Pandey
Sr. Divisional Mechanical Engineer (Electrical),
Diesel Shed, Northern Railway,
Alambagh, Lucknow.

Respondents.

By Advocate Sri S. Verma.

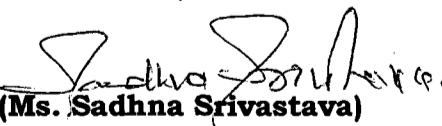
Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

This Contempt Petition has been filed ~~alleging~~ ^{W.I.P.} non-compliance of the order dated 4th September, 2008 passed in O.A. No. 31/2001. This Tribunal has directed the respondents to consider the claim of the applicant regarding seniority by reasoned order.

2. Sri S. Verma, counsel for the respondents states that in compliance of the order passed by this Tribunal, the respondents have considered the claim of the applicant and rejected the same by order dated 14.5.2009. However, the compliance report is not on record. The copy of the order dated 14.5.2009 has been placed before us.
3. After hearing counsel for the parties, we are of the opinion that the order passed by this Tribunal has been substantially complied with. No contempt is made out. Accordingly, C.C.P. is dismissed. Notices issued stand discharged.


(Dr. A. K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)

Vidya